III. Plantation Schemes sanctionea

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State/Unio	n Te	rritor	'y		Name of the Scheme				
Tamil Nad	u	•	•	•	Nilgiris Tea Plantation Scheme, Kanyakumari Rubber Plantation Scheme, Cinchona Plantation Scheme.				
Mysore			•	•	Sullia Rubber Plantation Scheme, Subramanya Rubber Plantation Scheme.				
Kerala				•	Rubber Plantation Scheme in Quilon District.				
Andaman	& N	icoba	r Isla	nds	Katchal Rubber Plantation Scheme.				
Andhra Pr	ades	'n			Coffee Plantation Scheme in Visakhapatnam District.				

Repatriates are given employment in plantation schemes; two workers from a family are given regular employment. Some more plantation schemes are under consideration.

IV. Housing Assistance

Assistance for purchase of plots and construction of houses are given as follows:

		•			285 283	<i>Urban areas</i> Rs.	Rural areas Rs.
(a) Cost of plot						600 (Loan)	200 (Loan)
(b) Cost of constr	uction	of the	house		•	2000 (Loan)	1250 (Load)
(c) Development of	of land			•	are in	1500 (Loan)	600 (Grant)
(d) For business	premis	toco (Lean)	200 (Lean)				

V. Repatriates Cooperative Finance and Development Bank

Apart from the scheme_s mentioned above, a co-operative institution named a_s the Repatriates Co-opera-tiVte Finance and Development Bank has been set up at Madras for promoting the rehabilitation of repatriates from Sri Lanka and Burma in Tamil Nadu, Andhra Pradesh, Karnataka, Kerala and Pondichery. The Bank provides finances for economic programmes of production, trade and business undertaken by repatriates or cooperative₃ of repatriates. Loans are given either directly or through commercial banks on the basis of the guarantees.

National Commission on Income, Wages and Prices

315. SHRI N. S. TALIB: SHRIMATI MARGARET ALVA: SHRI SYED NIZAM-UD-DIN:

Will the Minister of LABOUR be pleased to state:

- (a) whether Government have accepted the recommendations of the Indian National Trade Union Congress made at their 20th Session for setting up a standing national Commission on income, wages and prices; and
- (b) if so, by when such a commis sion is likely to be set up?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI (BALGOVIND VERMA): (a) and (b). The resolution adopted by the Indian National Trade Union Congress at its 20th Session regarding the evolution of a national incomes, wages and prices policy has been brought to Government's notice. The evolution of such a policy Ifaas continually been engaging Government's attention.

Barrackpore unit of HAL

316. SHRI K/iLYAN ROY: SHRI N. H. KUMBHARE:

Will the Minister of DEFENCB be pleased to state:

(a) whether it is a fact that there is deep discontent amongst the workers of the Hindusthan Aeronautics